

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

LOK SABHA
STARRED QUESTION NO. 45
TO BE ANSWERED ON 19/12/2017

MANGAL TURBINE

***45. SHRI JANARDAN SINGH SIGRIWAL:**

Will the Minister of AGRICULTURE & FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether it has come to the notice of the Government that a device called Mangal turbine/project invented and patented by a farmer/innovator can irrigate hundred hectares and more of land by lifting water without electricity and diesel and if so, the details thereof;

(b) whether it is a fact that the various technical experts and Indian Institute of Technology had recognized this device but the same has not been recognized by the Indian Council of Agricultural Research (ICAR), if so, the details thereof and the reasons therefor;

(c) whether the Government proposes to include such project under the Pradhan Mantri Krishi Sinchayee Yojana to promote indigenous rural technology and if so, the details thereof; and

(d) the time by which such project is likely to be included in the said Yojana?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI RADHA MOHAN SINGH)

(a) to (d): A Statement is laid on the Table of the House.

**STATEMENT IN RESPECT OF PARTS (a) to (d) OF LOK SABHA STARRED
QUESTION NO. 45 TO BE ANSWERED ON 19/12/2017 REGARDING
“MANGAL TURBINE”**

- (a) Yes, the Government is aware of the device called Mangal Turbine/project for operating pump to lift water without using electricity/diesel fuel developed by an innovator Shri Mangal Singh, Village & Post-Bhailoni Lodh, Block-Bar, District- Lalitpur (UP). The device has been patented by the innovator (Patent number no. 224804, “Improved Turbine Fuel Less Pump”, Grant date: 22/10/2008).
- (b) No, the device developed by Shri Mangal Singh was also evaluated by ICAR-CIAE Bhopal. The device was found technically feasible and useful for site specific irrigation. The feasibility report of the turbine was also submitted to Shri Mangal Singh.
- (c) & (d): The device requires a specific check dam on flowing waters to raise the water head to move the turbine primer. If the proposal is recommended by the state level sanctioning committee, it may be sent to concerned Department. No such proposal has been received till now.
